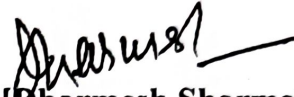


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: NEW DELHI DISTRICT
PATIALA HOUSE COURTS, NEW DELHI
ORDER

In exercise of the powers conferred upon undersigned under Rule 2(XII) of General Financial Rules, 1958 as the Head of Department of New Delhi District, Tis Hazari Courts, Delhi do hereby authorize Ms. Kavita Chug, Assistant Accounts Officer, New Delhi District, Patiala House Courts, New Delhi to act as Link Drawing & Disbursing Officer in respect of the Establishment of this office in absence of Sh. Pramod Singh Rawat, Accounts Officer/Drawing & Disbursing Officer with immediate effect till further orders.


[Dharmesh Sharma]

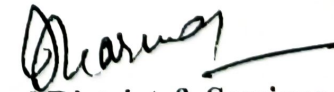
Principal District & Sessions Judge
New Delhi District,
Patiala House Court, New Delhi

Dated 08/06/22

No. 6684-6743
/Acctts./NDD/PHC/2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge(HQs), Central District , THC, Delhi.
2. The Ld. Principal District & Sessions Judge (North, North-West, West, South, South-East, South-West, East, North-East, Shahdra District).
3. ~~All the Head of Office/Drawing & Disbursing Officer, O/o The Principal District Judge (HQs, North, North-West, West, South, South-East, South-West, East, North-East, Shahdara District).~~
4. Sh. Pramod Singh Rawat, Accounts Officer/Drawing & Disbursing Officer, New Delhi District, Patiala Courts Complex, New Delhi.
5. Ms. Kavita Chug, Assistant Accounts Officer, New Delhi District, PHC, New Delhi.
6. All the Branches of New Delhi District, PHC, New Delhi.
7. The Website Committee, West District, THC, Delhi.
8. The Principal Accounts Officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
9. The Pay & Accounts Officer, Pay & Accounts Office No. XIV, Delhi Fire Station Building, Shankar Road, New Delhi.
10. PS to the undersigned


[Principal District & Sessions Judge]
New Delhi District,
Patiala House Court, New Delhi.